## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

## <u>ORDER</u>

In super-session of earlier orders, the following transfer and posting is hereby made in official exigency with immediate effect :-

S.No.	Name of Officials (Sh./Ms)	From	То
1	Saurabh Kumar EC- 39149147	3311 III OIIIce 1 002, 10	JJA/ Assistant Ahlmad in the Court of the Undersigned.
2	Dharmender Kumar EC- 14949720	Court of the official and	of Sh. Deepak Kumar- II, ACMM, RADC
3	Vijay Pal EC-44729848	RADC.	Peon in Computer Branch, RADC. (Official shall also look after the work of Library.)
4	Babloo Kumar EC- 66761014	Peon in Computer Branch, RADC.	Peon in Administration Branch, RADC. (Official shall also look after the work of Leave Section.)
5	Santosh Kr. Chandola EC-81897782/3115	PA in Office Pool, RADC	PA in the vacant court earlier presided over by Sh. Ankit Singla, POLC, RADC
6	Ajay Kumar EC- 26406380	PA in the vacant court earlier presided over by Sh. Ankit Singla, POLC, RADC	
7	Vibhuti Chhabra EC- 75355573	JA/ Asstt. Ahlmad in the Court of Sh. Gagandeep Singh, Spl. Judge, CBI, PC Act.	Gagandeep Singh, Spl. Judge, CBI, PC Act.
8	Yatin EC- 27757307	JJA/ Ahlmad in the Court of Sh. Gagandeep Singh, Spl. Judge, CBI, PC Act.	of Sh. Gagandeep Singh, Spl. Judge, CBI, PC Act.
9	Rama Sharma EC- 1509	RADC	RADC .
10	S. Sreelata EC- 93476658	RADC	SJA, RTI, RADC.
11	Jyoti Arora EC- 93010431	JA, RTI, RADC.	JA in Leave Section, RADC
12	Kamal Bhatia EC- 38527701	JA, Leave Section, RADC.	JA, Vigilance & Litigation Branch, RADC
13	Roshan Lal EC- 77323263	Branch, RADC	SJA/ Branch Incharge, Record Room & Digitization Cell, RADC
14	Manoj Kumar Joshi EC- 73956581	JA, Library, RADC.	JA/ Asstt. Ahlmad in the Court of Ms. Geetanjli Goel, Spl. Judge, CBI.
15	Vishal EC- 34631169	JJA/ Asstt. Ahlmad in the vacant court earlier presided over by Sh Samar Vishal, Spl. Judge, CBI PC Act, RADC.	Digitization Cell, RADC

- Note:- 1. Sh. Narender Singh, Peon in Stationery Branch, RADC is directed to look after the work of Copying Agency, in addition to the work already assigned to him, in the absence of Sh. Ramesh Kumar, Peon in Copying Agency and Sh. Ramesh Kumar, Peon shall look after the work assigned to Sh. Narender Singh, Peon in his absence.
  - 2. Ms. Parvesh shall look after the work of R&I Branch, as and when required in addition to the work already assigned to her.
  - 3. Sh. Vikas, JA is deputed as Additional PS to the undersigned.
  - 4. Sh. Manish Malhotra, SJA is directed to look after the work of Library as Branch Incharge in addition to the work already assigned to him.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

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(ANJU BAJAJ CHANDNA) Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi.

At ou : 1. Pm No.: 6292 D-6328 P

Dated, Delhi theo 4 . - 8 . 2 = -3

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.

/F.7/P&T/Admn/RADC/2023

- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- 3. The Administrative Officer (J), Admn.I, II & III Central District, Tis Hazari Courts, Delhi.
- 4. The Reader to the concerned Courts.
- 5. The concerned officials.
- 6. The PS to the undersigned.
- 7. The Dealing Official, Leave Seat, RADC, Delhi.
- 8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
- 9. The Dealing Official, LAYERS seat, THC, Delhi.
- 10. The Dealing Official T&P-I, II & III Personal File/ACR/Leave/Website Committee, THC, Delhi.

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Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi